

BEFORE THE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI

Original Application No.51 of 2015 (SZ)

V. Manickam

... Applicant

-Vs-

The Secretary,
Tamil Nadu Pollution control Board and others.

... Respondents

**STATUS REPORT FILED BY THE COMMISSIONER OF SALEM CITY
MUNICIPAL CORPORATION**

I, T.Christuraj, S/o. Thomas Frank, Indian, aged about 45 years, having office at Salem City Municipal Corporation, Salem – 636 001 do hereby solemnly affirm and state as follows:

1. I am the Commissioner, Salem City Municipal Corporation herein and I am the 6th Respondent herein in the above Original Application and I am well acquainted with the facts of the case as per available record.

2. I respectfully submit that this Original Application was filed by the Applicant in the following prayer:

i) to direct the Second, Fourth and Fifth respondents to stop the inflow of contaminated water from the main channel of Thirumanimutharu river that are fed into the two tanks of Kollapatti and Mallasamudram Village of Thiruchengode Taluk, Namakkal District, by closing the feeder channel one and for all.

ii) To pump fresh water from Mettur dam by replacing the stagnated toxic water from the tanks of Kollapatti and Mallasamudram.

iii) To conduct environmental study by the first and second respondents and stop discharging polluted waste water into the river Thirumanimutharu in its flow of water through its channel from Yercaud Servarayan Hills to its end of Paramathi Velur – Cauvery Basin.

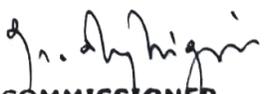

23/7/2021
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3. It is respectfully submitted that this Hon'ble Tribunal was passed an order dated 08.06.2021 in Original Application No.51 of 2015 (SZ) among other things inter alia as follows: -

"16. So under such circumstances, we direct the Tamil Nadu Pollution Control Board, Central Pollution Control Board, Salem City Municipal Corporation to file further status report regarding the progress of the work and how much time it will take for completion of the underground sewage system and operation of STP so as to ensure that no untreated sewage water generated in Salem City Municipal Corporation is discharged into the Thirumanimutharu River which is the major source of pollution to the river water."

As per this Hon'ble Tribunal Order, I am filling this implementation progress details and project improvement report.

4. I respectfully submit the status of Underground Sewerage Scheme as on 19.07.2021 detailly herein below mentioned. Out of 7 packages 3 packages are collection system viz. package I, II & III. Out of the above package I & III were completed as stated in the earlier submission. The left out of portion of UGSS work in these two packages have been taken up and tender called on 14.10.2020 as stated in the previous status report filed by this respondent. In this regard, It is humbly submitted to state that the above work has been allotted to the successful tenderer M/s. VNV Builders (p) Ltd, Gobichettipalayam, Erode. The progress of works got affected due to COVID-19 lockdown and at present the work is in progress and stated as follows. Out of 10.47 km length of sewerline so far 2.51 km have been laid likewise 93 no. of manholes have been constructed out of 390 manholes and 1.40 km length of house service connection pipes were laid out of the


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total length of 18.88 km. The remaining works pertaining to this contract is scheduled and will be completed before January-2022.

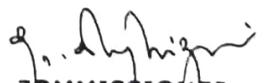
6. I respectfully submit that as stated in the previous status reports, the first contract for this package-II collection system was terminated for non-achievement of mile stones. The terminated contract company had completed only 48% of the works in that project. For the left-out portion of the work retender was called on 28.11.2019 and the work was allotted to the successful tenderer, M/s.VVV.construction (P) Ltd, Chennai on 18.02.2020 at the cost of Rs.85.39 crores. The progress of work got affected due to COVID-19 lockdown and at present, this project is in progress and the stage is stated as follows.

Out of 77.07 km length of sewer line 10.16 km were laid. Out of 502 nos. of manholes, 425 nos.of manholes are completed. Regarding house service connection pipes 11.40km of house service connections were laid out of 87.07 km. At present works are being carried out and the progress is being monitored and will be completed as per the stipulated time before August-2022.

PRESENT STAGE OF WORK

A. Collection System

Components	M/s.VVV Constructions, Chennai – Progress			M/s.VNV Builders, Gobichettypalayam – Progress		
	Target	Achieved	Balance	Target	Achieved	Balance
Manholes	502 Nos	425 Nos	77 Nos	390 Nos	93 Nos	297 Nos
Sewer lines	77.07km	10.16 km	66.91km	10.47km	2.51 km	7.96 km
House Service connections	87.07km	11.40 km	75.67km	18.88 km	1.40 km	17.48km
Project Completion	Will be completed by August-2022			Will be completed by January-2022		


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B. House Service connections

Sl. No.	Name of STP	Total HSC	Now HSC provided	Balance HSC provided	Remarks
1	Vellakuttai	10740	6510	4230	Works in progress and will be completed by May-2023.
2	Anaimedu	6552	3920	2632	
3	Mankuttai	29947	2100	27847	
4	Vandipettai	36983	-	36983	Trial Run is Progress.
Total		84222	12530	71692	

C. Sewage treatment Plant

Sl. No.	Name of STP	Installed capacity (MLD)	Now treatment made (MLD)	Treatment Gap. (MLD)	Remarks
1.	Vellakuttai	13.00	8.00	5.00	On completion of UGSS collection system by August-2022. All the STP's will function fully
2.	Anaimedu	6.00	4.60	1.40	
3.	Mankuttai	35.00	5.00	30.00	
4.	Vandipettai	44.00	0.00	44.00	Trial run at @ 1 MLD
Total		98.00	17.60	80.40	


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D. ACTION PLAN**ACTION PLAN FOR UGSS COLLECTION SYSTEM (M/s. VNV BUILDERS (P) Ltd.,**

S. No.	Description of work	Agreement Qty	Progress Done	Balance Qty	July-21	Aug-21	Sep-21	Oct-21	Nov-21	Dec-21	Jan-22
1	RCC manhole	390	97	293	15	30	45	45	60	60	38
2	DWC Sewer line pipe										
	200mm	8204	2554	5650	300	700	800	850	900	900	1200
	250mm	930	0	930	120	120	150	150	150	150	90
3	RCC Pipe										
	600mm	108	80	28	0	28	0	0	0	0	0
	700mm	822	29	793	0	120	130	150	150	140	103
	800mm	80	0	80	0	0	25	25	30	0	0
	900mm	409	0	409	50	150	150	59	0	0	0
4	HSC										
	Domestic Connection	2991	25	2966	250	300	300	350	450	600	716
	Non-Domestic	157	20	137	20	20	25	25	15	15	17
5	Inspection Chamber	6148	0	6148	200	700	800	900	1200	1200	1148
6	Lift Station (civil works)	12	1	11	0	3		3		5	
7	Lift Station (mechanical works)	12	0	12	0	0	5		2	2	3
8	Pumping main (CI pipes)										
	150mm dia	831	0	831	0	100	100	100	150	200	181
	350mm dia	201	0	201	0	0	100	101	0	0	0
	400mm dia	368	0	368	0	0	100	120	148	0	0


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ACTION PLAN FOR UGSS COLLECTION SYSTEM M/s.VVV Construction Private Limited)

S No	Description of work	Agmt qty	As on 31.05.21	Balance qty	Jun-2021	July-2021	Aug-2021	Sep-2021	Oct-2021	Nov-2021	De-2021	Jan-2022	Feb-2022	Mar-2022	Apr-2022	May-2022	June-2022	July-2022	Aug-2022
1	Manhole construction																		
	a) Brick work manhole																		
	1 Rectangular	83	285																
	2 Circular	277	2																
		360	267	73															
	b) Rcc manhole																		
	1 Circular	101	78																
	2 Drop	41																	
		142	78	64															
2	Sever line laying																		
	1) stone ware pipe																		
	a 200mm dia swp	30319	6560.6	23758.39	400	1297	1297	1730	1730	1730	1730	1730	1730	1730	1730	1730	1730	1730	1730
	b 250mm dia swp	9394		9394		520	520	696	696	696	696	696	696	696	696	696	696	696	696
	c 300mm dia swp	8263	192.2	8070.8	120	441	441	589	589	589	589	589	589	589	589	589	589	589	589
	Total Laying	47976	6753	41223.19	520	2258	2258	3015	3015	3015	3015	3015	3015	3015	3015	3015	3015	3015	3015
	2) Rcc pipes																		
	a 200mm Rcc pipe	5624	1093	4531	100	246	246	328	328	328	328	328	328	328	328	328	328	328	331
	b 250mm Rcc pipe	1162		1162		83	98	81	81	81	81	81	81	81	81	81	81	81	90
	c 300mm Rcc pipe	1154	773.35	380.65		100	100	15	15	15	15	15	15	15	15	15	15	15	15
	d 400mm Rcc pipe	3240	647.6	2592.4	200	240	240	159	159	159	159	159	159	159	159	159	159	159	163
	e 450mm Rcc pipe	2264		2264			200	172	172	172	172	172	172	172	172	172	172	172	172
	f 500mm Rcc pipe	8173	171.7	8001.3		444	444	592	592	592	592	592	592	592	592	592	592	592	601
	g 600mm Rcc pipe	662		662			200	38	38	38	38	38	38	38	38	38	38	38	44
	h 700mm Rcc pipe	3924		3924			300	302	302	302	302	302	302	302	302	302	302	302	302
	i 800mm Rcc pipe	622	7.5	614.5	60	60	60	36	36	36	36	36	36	36	36	36	36	36	38
	j 900mm Rcc pipe	110		110				30	30	30	20								
	k 1000mm Rcc pipe	1426		1426		100	100	102	102	102	102	102	102	102	102	102	102	102	104
	l 1100mm Rcc pipe	165		165			30	30	30	30	30	15							
	m 1300mm Rcc pipe	250	125.3	124.1	60	50	14.1												
	n 1400mm Rcc pipe	321	77	244			30	30	60	60	64								
	Total Laying	29097	2895	26200.95	420	1323	2062	1915	1945	1945	1939	1840	1825	1825	1825	1825	1825	1825	1860
3	House connection																		
	a 110mm UPVC	48157	9742	38415	2020	2020	2020	2690	2690	2690	2690	2690	2690	2690	2690	2690	2690	2690	2765
	b 160mm UPVC	38920	206.2	38713.8	2035	2035	2035	2710	2710	2710	2710	2710	2710	2710	2710	2710	2710	2710	2799
	Total Laying	87077	9948	77128.8	4055	4055	4055	5400	5400	5400	5400	5400	5400	5400	5400	5400	5400	5400	5564
4	Ventilating column 150mm c/c	304 no's		304 no's								100	100	104					
5	River crossing	80.00 m		80.00m								40	40						
6	Railway crossing	40.00 m		40.00m								40							


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PRESENT STATUS OF SEWAGE TREATMENT PLANTS

It is further submitted that the construction and treatment arrangement work for the Sewage Treatment Plants at Vellakuttai, Anaimeedu and Mankuttai are completed and the balance STP at Vandipettai trial run is in progress.

S.No	Name of the STP.	Capacity	Status	Remarks
1	Vellakuttai STP	13 MLD	CTO obtained	Established, Commissioned and in operation. Out of designed quantity of 10,740 Nos. of House Service Connections so far 6,510 Nos. have been given and balance 4,230 No. of connections are under progress. The sewage samples taken by TNPCB during the month of Oct-20 shows that the treated sewage let into the river meets the standards as prescribed. Also it is submitted that Treated effluent samples taken from the STP is periodically checked in the laboratory established in the Vellakuttai STP considering COD & BOD parameters following TamilNadu Pollution Control Board norms.
2.	Anaimeedu STP	6 MLD	CTE obtained	Commissioned and under operation. Out of 6,552 Nos. 3,920 Nos. of House Service


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				Connections have been given and balance 2,632 Nos. of connections are under progress. According to the report analysis of TNPCB it was seen that the parameters have exceeded the limits during Aug-20. At present the treatment was improved as instructed by TNPCB and their standards are met out during the month of Oct-20 complying all the parameters except Faecal Coliform. The treatment efficiency will be enhanced further to bring all the parameters within the prescribed standards in the forthcoming month.
3.	Mankuttai STP	35 MLD	CTO obtained	Commissioned and under operation. Out of 29,947 Nos.2,100Nos of House Service Connections has been given and Balance 27,847 No. of connections are under progress.
4.	Vandipettai STP	44 MLD	CTE obtained	Trial run under progress, The STP will start functioning by December-2021.
Totally 98 MLD				

a) It is submitted that, in Zone-I, Suramangalam, sewage is collected through the sewer lines already laid and the quantity of sewage entering


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the Mankuttai STP is 5 MLD. The parameters such as BOD & COD, the norms of Tamil Nadu Pollution Control Board are being adhered and the treated effluent quantity of 5 MLD and let into Thirumanimutharu River.

b) In Zone-2, Hasthampatty area, quantity of sewage entering the STP at Anaimedu is 4.60 MLD, and the parameters such as BOD & COD is maintained as per standard norms of Tamil Nadu Pollution Control Board and the treated effluent is let into River Thirumanimutharu.

c) In Zone-3, Ammapet area, quantity of sewage entering into the Vellakuttai STP is 8 MLD, and the parameters such as BOD & COD is maintained as per standard norms of Tamil Nadu Pollution Control Board and the treated effluent is let into the River Thirumanimutharu.

d) In Zone-4, Kondalampatty comprising partly Ammapet and Hasthampati areas, will be connected to one STP at Vandipettai under trial run. At present sewage collected through the sewer line laid near Vandipettai STP area is now treated and the levels of BOD & COD are maintained as per Tamil Nadu Pollution Control Board norms. This STP will start functioning by Dec-2021.

7. I respectfully submit that at present, out of 4 STPs, 3 STPs are functioning treating 17.60MLD of sewage and 4th STP at Vandipettai trial run is progress and 1.0MLD of sewage is now treated in this STP. The collection system works nearby this STP are carried out under Package II of this project will increase the volumetric load to the STP up to 5.0 MLD within December-2021. Quantum of sewage load will be increased gradually by connecting the sewer lines of nearby residential and commercial clusters on speedy execution of collection system works. The


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progress of works will be informed to the Tamil Nadu Pollution Control Board. The total collection system will be completed by May-2023.

8. I submit that as on date, 4 Nos of STPs, with a total capacity of 98 MLD, a quantity of 17.60 MLD is now treated. In this system, out of 84,222 nos of HSCs 12,530 Nos. of HSC had been provided sofar and from which 17.60 MLD is being treated in three STPs. By May-2023 it is plant to provide all the remaining HSCs. The samples of treated effluent are checked daily in the laboratory established in the STP at Vellakuttai, Mankuttai and Anaimedu. Parameters like COD & BOD are adhered with the norms of Tamil Nadu Pollution Control Board.

9. In further it is proposed to increase House service connections thereby the quantity of treated sewage will be increased and on this, only treated sewage will be let in the Thirumanimutharu River and no raw sewage left untreated will be reduced.

10. It is submitted that all the 3 STPs is operated efficiently as instructed by the TNPCB. The remaining 1 No. of STP namely Vandipettai will function full-fledged by December-2021 and the left out works of conveyance system will be completed by Oct-2022 and all the 4 STPs will be operated in full-fledged manner there after December-2021 as advised by the TNPCB norms and will be adhered.

11. It is submitted that, in general the progress of UGSS works is expedited and will be completed. All STP's will function in its full capacity on completion of UGSS. Periodical testing of the treated effluent from STP is carried out by the operators and their report is submitted before this Hon'ble Tribunal. Consequently, TNPCB Salem has been requested to take samples of treated effluent and the results are awaited. The remarks raised by TNPCB


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will be carried out by the STP operators and followed by Salem Corporation. As per this Hon'ble Tribunal Order the Salem Corporation expedite the work of underground sewage system and connecting the same to the STPs.

12. Under 15th State Finance commission, a project has been taken up to intercept the drains letting raw run off entering into River Thirumanimutharu and to divert them to the nearby sewer lines which in turn inflow leads to STP for treatment.

13. As submitted earlier, the alternative temporary solution which is being implemented to ensure the protection of Thirumanimutharu River from pollution is also catering the needs and thus the corporation has ensured that the sewage is not drained into the Thirumanimutharu River, It is seen the above the alternative action as well as permanent action were taken by the Salem Corporation in order to prevent the pollution.

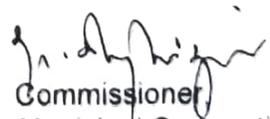
Under the above circumstances, it is humbly prayed that this Hon'ble Tribunal this Status Report may be taken on file and such suitable orders may be passed and thereby render justice.


Commissioner,
Salem City Municipal Corporation.

VERIFICATION

I, T.Christuraj, S/o. Thomas Frank, working as Commissioner, Salem City Municipal Corporation, Salem, do hereby submit that the contents of above report are true to the best of my knowledge through records.

Verified at Salem, on this 23rd day of July, 2021.


Commissioner,
Salem City Municipal Corporation.

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M/s. S. SATHISH

**COUNSEL FOR RESPONDENT – 6 /
SALEM CORPORATION**

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